

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Monday THE 1st Day Of July 2024
COURT HALL NO.7, SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE S RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU
FURTHER HEARING

1	CRL.RP 1661/2023 (397,) (SCR IN S.C. 393/2019 K/B) (DATE)	PET: SRI VIJAY KUMAR S MAHESH S AND CO	RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 R2- AMUDHA SD
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